

pITEM NO.10

COURT NO.5 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. 2/2016 in Petition(s) for Special Leave to Appeal (C) No(s).
27093/2014

STATE OF U P AND ORS

Petitioner(s)

VERSUS

RATAN BABU SAXENA AND ORS

Respondent(s)

(for substitution and office report)

Date : 05/12/2016 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

[IN CHAMBER]

For Petitioner(s) Mr. Vikrant Jadav, Adv.

Ms. Archana Singh, Adv.

Mr. Abhishth Kumar, Adv.

For Respondent(s) Mr. Abhishek Swarup, Adv.

Ms. Manu Bharadwaj, Adv.

M/s Manoj Swarup & Co., Adv.

UPON hearing the counsel the Court made the following

O R D E R

Fresh notice to be issued to Respondent No.2, as prayed
for.

(HEMALATHA MOHAN)

SR.P.A. (TAPAN KR. CHAKRABORTY)

COURT MASTER